

Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: Comp Code: 1770 dated .08.2021

GOVERNMENT ORDER NO:-4322-JK (LD) of 2021
DATED:- 09 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

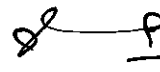
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 09.08. 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Jal Shakti Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 4322-JK(LD) of 2021 dated 09.08.2021

S NO.	TITLE OF THE CASE	OIC	
1.	ARBITRATION NO:18/2014 U.E.E .VS. STATE	ER.V. K PANDITA , EXECUTIVE ENGINEER MECHANICAL IRRIGATION CONSTRUCTION DIVISION SRINAGAR.	
2.	SWP NO: 1824/2019 JALAL-UD-DIN AND OTHERS V.S STATE		
3.	SWP NO: 2588/2015 JAN MOHAMMAD KHAN AND OTHERS V.S ORS. V/S STATE AND OTHERS.		ER. MOHAMMAD AMIN, EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION SRINAGAR.
4.	SWP NO:2467/12 AJAIZ AHMAD NAYAK. V/S STATE.		
5.	SWP NO: 677/16 CMP NO: 01/2016 BASHIR AH. BHAT & ORS V.S STATE & OTHERS		
6.	SWP NO:587/2016 FIRDOUS AHMAD SHEIKH V/S STATE		
7.	SWP NO:1673/2017 MANZOOR AHMAD GANIE AND OTHERS V.S STATE		
8.	SWP NO:676/2016 AB. RASHID ZARGAR V/S STATE		
9.	SWP NO:601/2016 BILAL AHMAD GOGREE V/S STATE		
10.	SWP NO:2752/2018 MUZAFFAR ALI BHAT V/S STATE		
11.	OWP NO: 232/2019 MOHAMMAD YOUSUF BANGROO V.S STATE		
12.	FRONTLINE ENGINEERING WORKS &ORS V/S UT OF J&K WP (C) NO:		
13.	EVERGREEN ENTERPRISES V/S UT OF J&K WP (C) NO:		
14.	SWP NO: 451/2015 GH. NABI MARAZI & ORS. V/S STATE & OTHERS.	ER. GAYAZ-UD-DIN, ER. GAYAZ-UD-DIN, EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION SHADIPORA	
15.	SWP NO:1337/15 MOHD SULTAN RATHER &ORS V/S STATE &ORS.		
16.	SWP NO:2055/11 SHAMIM AHMAD BHAT AND ORS. V.S STATE AND OTHERS.		
17.	SWP NO:715/2018 HAFFIZULLA DAR& ORS. V/S STATE & OTHERS		
18.	SWP NO:1668/13		

20/8
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19.	SWPNO:1594/2014 AB. HAMID MIR &ORS. V/S STATE & OTHERS.	
20.	SWP NO:1831/15 NOOR-UD-DIN RATHER V/S STATE &ORS.	
21.	SWP NO:392/2017 MOHD.YOUNIS HAMAL AND OTHERS. VS STATE	
22.	SWP NO:2165/2015 ABDUL HAMID WANI AND OTHERS V/S STATE AND OTHERS	
23.	SWP NO:1233/2008 MOHD RAMZAN BEIGH V/S STATE	
24.	SWP NO:1745/2015 BASHIR AHMAD KALOOSA V/S STATE	
25.	SWP NO:34/2018 MUSHTAQ AHMAD KHAJA V/S STATE	
26.	SWP NO:2959/2018 SONA-ULL-AH DAR V/S STATE	
27.	OWP NO: 866/2019 MOHAMMAD RAMZAN DAR V/S STATE	
28.	NAZIR AHMAD LONE V/S STATE OF J&K C.A.T	
29.	MOHAMMAD AMIN RATHER V/S UT OF J&K & ORS CAT	
30.	SWP NO: 1829/2013. GH. QADIR GOJREE V/S STATE OTHERS	ER. RAJA YOUSUF, EXECUTIVE ENGINEER FLOOD MECHANICAL DIVISION BARAMULLA
31.	SWP NO 1307 /2011 TANVEER AHMAD BHAT &ORS V/S STATE ORS	ER. JASBEER SINGH , EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION BARAMULLA.
32.	SWP NO: 2557/2018 JAVEED AHMAD MALIK V/S STATE AND OTHERS.	
33.	SWP NO:855/2015 NAZIR AHMAD MALIK &ORS V/S STATE ORS.	
34.	SWP NO: 1774/2016 NAZIR AHMAD MALIK AND ORS V/S STATE	
35.	SWP NO: 818/2018 GH. HASSAN JOO V/S STATE	
36.	SWPNO:2472/2019 AIJAZ AHMAD GUJJAR AND ORS V/S STATE AND OTHERS	

37.	SWP NO: 1739/2018 ABDUL QAYOOM BHAT V/S STATE	
38.	SWP NO:2574/2015 LASSI LONE V/S STATE	
39.	SWP NO:265/2015 GHULAM HASSAN MIR AND ORS V/S STATE	
40.	SWP NO: 2458/2018 GHULAM HASSAN MIR AND ORS V/S STATE	
41.	SWP NO:2080/2018 BASHIR AHMAD AHANGER AND OTHERS V.S STATE	
42.	OWP NO: 3044/2019 SUPERINTENDING ENGINEER AND ORS. V/S BASHIR AHMAD KHOLI	
43.	ZULKARNAIN SHAH V/S UT OF J&K WP (C) NO: 943/2021	ER. AJAZ AHMAD KEEN , EXECUTIVE ENGINEER IRRIGATION AND FLOOD CONTROL DIVISION SRINAGAR
44.	OWP NO:194/2018 FARHAT YASMEENA V/S STATE.	
45.	OWP NO:1087/2018 ALI MOHAMMED BHAT V/S STATE.	
46.	OWP NO:1675/2018 MOHD YOUSUF RATHER V/S STATE	
47.	OWP NO:1008/2018 DR. JAVID AHMAD MIR V/S STATE AND OTHERS.	
48.	OWP NO:399/2018 IRFAN AHMAD MATOO V/S STATE	
49.	OWP NO: 1031/2015 GH. MOHD. RAH V/S STATE AND OTHERS.	
50.	SWP NO:2021/2018 ABDUL HAMID LONE V/S STATE	
51.	OWP NO: 686/2015 KHAZIR MOHD. METHER V/S STATE .	
52.	OWP NO: 1595/2018 GH. QADIR ALLAI	
53.	OWP NO: 1425/2018 GHULAM NABI BHAT V.S STATE	
54.	OWP NO:812/2018 RAJA BAGEM AND OTHERS V/S STATE	
55.	OWP NO:230/2018 FAROOQ AHMAD BHAT V/S STATE.	
56.	OWP NO:1994/2018 NELOFER V/S STATE	
57.	SWP NO:1598/13	

	GH. MOHI-U-DIN MIR V/S STATE AND OTHERS.	
58.	OWP NO:2147/2018 MOHD ALTAF KHANDAY V/S STATE	
59.	SWP NO:2723/2015 ABDUL HAMID BHAT V/S STATE AND OTHERS	
60.	SWP NO:826/2018 SAJA BEGAM V/S STATE AND OTHERS	
61.	OWP NO: 1238/2016 M/S BHAT CONSTRUCTIONS.	
62.	OWP NO: 809/2018 GHULAM QADIR KHAN	
63.	OWP NO: 280/2019 NANCY MEHRAJ AND OTHERS V/S STATE AND OTHERS	
64.	SYED SUHAIL BAZAZ V/S STATE AND OTHERS OWP NO: 781/2020	
65.	BILAL AHMAD BHAT V/S UT OF J&K CAT	
66.	BASHIR AHMAD DAR AND OTHERS V/S UT OF J&K & ORS. BOTH CATOA NO. 61/687/2020&WP (C) NO:	
67.	NASEER AHMAD KUMAR & ORS V/S UT OF J&K & ORS CATOA NO. 62/597/2020	
68.	MOHAMMAD IBRAHIM DAR V/S UT OF J&K WP (C) 1671/2020	
69.	ADIL AHMAD BEIGH V/S UT OF J&K O.A NO:/2021 CAT	
70.	MRS. FARHAT YASMEENA V/S UT OF J&K WP (C) NO: 194/2018	
71.	GHULAM MOHAMMAD SOFI V/S STATE AND OTHERS WP NO: 169/2020	
72.	SWP NO: 1675/2018 MOHAMMAD YOUSUF RATHER V/S STATE	
73.	SWP:1537/2009 SONA-ULLAH KHAN V/S STATE AND OTHERS	ER. JAVID AHMAD SOFI , EXECUTIVE ENGINEER IRRIGATION DIVISION OMPORA (BUDGAM).
74.	SWP:1744/2010 AB. KARIM SOFI V/S STATE AND	

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	ORS	
75.	OWP NO:1158/2018 MOHD MAQBOOL DAR AND OTHERS V/S STATE	
76.	SWP NO:213/2015 MUSHTAQ AHMAD BHAT V/S STATE	
77.	OWP NO: 471/2017 GH. MOHD. BANDAY V/S STATE	
78.	CRP NO:3560/2019 ALI MOHAMMAD SOFI V/S STATE	
79.	OWP NO: 30/2019 STATE THROUGH COMMISSIONER SECRETARY TO GOVT. PHE/I&FC DEPTT. V/S GH. MOHD. LONE	
80.	OWP NO: 615/2019 AJAZ AHMAD RATHER V/S STATE	
81.	MUZAFFAR AHMAD MIR V/S UT OF J&K WP(C) NO: 930/2021	
82.	IRFAN NAZIR BHAT & ORS V/S UT OF J&K WP(C) NO: 457/2021	
83.	MANZOOR AHMAD BHAT V/S UT OF J&K CAT	ER. ABDUL KHALIQ , EXECUTIVE ENGINEER HYDRUALIC DIVISION BANDIPORA
84.	GHULAM NABI BHAT V/S UT OF J&K & OTHERS WP (C) NO: 2065/2020	
85.	MOHAMMAD MAQBOOL SHEERGOJRI AND OTHERS V/S STATE AND OTHERS WP(C) NO: 113/2021	
86.	BILAL AHMAD PARRAY V/S UT OF J&K O.A NO: 154/2020	
87.	SWP NO: 2298/2018 ASSADULLAH SOFI V/S STATE AND OTHERS.	ER. JAVID AHMAD SOFI , EXECUTIVE ENGINEER FLOOD SPILL CHANNEL DIVISION NARBAL.
88.	OWP NO: 1066/2014 MOHAMMAD AMIN KHAN VS/ STATE	
89.	OWP NO: 1673/2014 FIRDOUS AHMAD DAR V/S STATE	
90.	SWP NO:2817/2018 ALI MOHD WANI V/S STATE	
91.	SWP NO:210/2018 ABDUL QAYOOM KHAN V/S	

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	STATE	
92.	OWP NO: 1677/2018 MOHD. SAFDAR SOFI V/S STATE	
93.	OWP NO: 2439/2019 MOHAMMAD ISMAIL V/S STATE	
94.	OWP NO: 25/2019 SHABIR AHMAD KHAN V/S STATE AND OTHERS	
95.	RAJA MUZAFFAR V/S STATE OF J&K AND OTHERS O.A NO: 351/2019	
96.	BASHIR AHMAD MIR V/S STATE AND OTHERS WRIT PETITION NO: 82/2020	
97.	JAVID AHMAD WANI V/S UT OF J&K WRIT PETITION (C) NO: 1062/2020	
98.	KULSOOMA AHKTAR V/S UT OF J&K WP(C) NO: 2009/2020	
99.	MOHAMMAD AKRAM YATOO V/S UT OF J&K WP(C) NO: 888/2021	
100.	JAFFAR MALLA V/S UT OF J&K WP(C) NO: 241/2021	
101.	SWP 1183/2014 MUKHTAR AHMAD WANI AND OTHERS V/S STATE	ER. NISSAR AHMAD SHAH , EXECUTIVE ENGINEER IRRIGATION CONSTRUCTION DIVISION PAMPORE
102.	SWP NO: 2199/2015. MIR PARVAIZ AHMAD V/ S STATE	
103.	SWP NO:2346/2018 ABDUL AZIZ KHAN V/S STATE	
104.	SWP NO:2349/2018 NAZIR AHMAD SHEIKH V/S STATE	
105.	WP(C) NO: 3205/2019 BASHIR AHMAD MALIK	
106.	OWP NO: 1229/2012 AMA GULL V/S STATE	ER. RAJ KUMAR SAMYAL EXECUTIVE ENGINEER IRRIGATION DIVISION KULGAM
107.	OWP NO:526/2017 QAWAM-DIN SHAH V/S STATE	ER. RAJ KUMAR SAMYAL EXECUTIVE ENGINEER IRRIGATION DIVISION KULGAM.
108.	OWP NO:1740/2015 GULZAR AHMAD MIR V/S STATE AND OTHERS	
109.	SWP NO: NO:145/08, ALTAF AHMAD KHAN AND ANOTHER V/S STATE	
110.	SWP NO:2508/2011 MUZAFFAR AHMAD DAR V/S STATE AND OTHERS	
111.	SWP NO:2461/2015	

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	AB. HAMID RATHER AND ORS V/S STATE	
112.	SWP NO:1587/2017 AB. WAHID SHEIKH V/S STATE	
113.	SWP NO:1129/2018 SHAKEELA BANO V/S STATE	
114.	GH. NABI MIR V/S UT OF J&K & OTHERS O.A NO:	
115.	OWP NO:- 502/2009 MEHRAJ-UD-DIN SHABOO V/S STATE AND OTHERS	ER. JAVID AHMAD SOFI , EXECUTIVE ENGINEER IRRIGATION AND FLOOD CONTROL DIVISION SOPORE.
116.	SWP NO:901/2018 TARIQ AHMAD BHAT V/S STATE	
117.	OWP NO: 1291/2013 SYED ZUBAIDA V/S STATE	
118.	OWP NO: 1890/2019 EXECUTIVE ENGINEER V/S GHULAM AHMAD KHAN.	
119.	OWP NO: 1941/2019 EXECUTIVE ENGINEER V.S BASHIR AHMAD ILLAHI AND OTHERS.	
120.	SWP NO: 3941/2019 BASHIR AHMAD ILLAHI AND OTHERS. STATE AND OTHERS	
121.	SWP NO: 2680/2019 MOHAMMAD SALEEM PARRAY V/S STATE	
122.	NAZIR AHMAD YATOO AND OTHERS WRIT PETITION (C) 323/2020	
123.	INTIZAMIA COMMITTEE MASJID JAMIA KAKOTHAL BARAULLA V/S UT OF J&K AND OTHERS. OWP NO: /2020	
124.	ABDUL AZIZ WANI V/S UT OF J&K OWP NO: 349/2019	
125.	GHULAM RASOOL GANAI & ORS V/S UT OF J&K CAT	
126.	ASHIQ BASHIR MAKHDOOMI & ORS V/S UT OF J&K CAT HIGH COURT	ER. IMTIYAZ AHMAD DAR, EXECUTIVE ENGINEER F.B.I DIVISION TANGMARG.
127.	OWP NO:1027/15 GRG IRFRACONE PVT LTD. V/STATE AND OTHERS	
128.	OWP 84/2016 MOHD. SHAFI MIR. V/S STATE	
129.	OWP NO:1023/2017 SHAMIM AHMAD MALIK V/S IMTIYAZ DHAR	

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130.	SWP NO: 2458/2019 GHULAM MOHAMMAD RATHER V/S STATE	ER. VIJAY KUMAR, EXECUTIVE ENGINEER FLOOD CONTROL DIVISION ANANTNAG.	
131.	SWP NO: 2473/2017 MOHAMMAD YOUSUF YATOO V.S STATE		
132.	OWP NO: 751/2015 PROJECT PVT. LIMITED		
133.	OWP NO: 1908/2018 ABDUL HAMEED MIR		
134.	(OWP 2010/2013, AL-IMRAN CONSTRUCTIONS V/S STATE AND OTHERS		
135.	OWP NO: 1739/2011, AB. RAHIM RATHER V/S STATE AND OTHERS.		
136.	OWP NO:492/2018 MOHAMMAD AMIN DAR V/S STATE		
137.	OWP NO: 164/2018 GH. AHMAD WANI V.S STATE AND OTHERS.		
138.	SWP NO: 3550/2019 ABDUL REHMAN SHEERGUJRI		
139.	SWP NO: 969/2012 IRSHAD AHMAD MIRZA AND OTHERS V/S STATE AND OTHERS		ER. FAREED CHUSSAIN RESHI, EXECUTIVE ENGINEER IRRIGATION DIVISION PULWAMA
140.	OWP NO: CHIEF ENGINEER V/S GH. RASOOL SHEIKH		
141.	OA NO: IRSHAD AHMAD MIR V/ S STATE AND OTHERS		
142.	SWP NO: 1207/2011 GH QADIR DAR V/S STATE		
143.	SWP NO:2694/2012 AB. RASHID LONE V/S STATE		
144.	SWP NO:166/2013 NISSAR AHMAD DAR. V/S STATE		
145.	SWP NO: 2583/2017 PARVAIZ NAZIR AND ANOTHER V/S STATE		
146.	SWP NO: 2019 AB. QAYOOM GUROO V/S STATE AND ORS.		
147.	ABDUL HAMID MIR AND OTHERS C.A.T		
148.	SYED ASSADULLAH SHAH V/S UT OF J&K CAT		
149.	WALI MOHAMMAD DAR V/S UT OF J&K WP(C) NO: /2021		

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150.	MANZOOR AHMAD MIR V/S UT OF J&K CATO.A NO:..../2020	
151.	KHURSHEED UL ISLAM V/S UT OF J&K & OTHERS WP (C) NO: 1902/2020	
152.	SWP NO:1216/2016. FAYAZ AHMAD BHAT V.S STATE AND OTHERS.	ER. EXECUTIVE ENGINEER IRRIGATION DIVISION SHOPIAN.
153.	OWP NO: 1827/2017 INHABITANTS OF WACHI AND SAFNAGAR.	
154.	SWP NO:615/2017 MANZOOR AHMAD GANIE V/S STATE	
155.	SWP NO:361/2017 MOHAMMAD IQBAL WANI V/S STATE	
156.	OWP NO 2019 INHABITANTS OF VILLAGE DIYARNO V/S STATE	
157.	SWP NO: 916/2019 MUSHTAQ AHMAD BHAT V/S STATE	
158.	FEROOZ AHMAD DAR V/ S UT OF J&K WRIT PETITION (C) NO: /2020	
159.	GOWHAR HUSSAIN BHAT V/S UT OF J&K CAT	
160.	SWP NO: 391/2011 ABDUL AZIZ SHEIKH V/S STATE	
161.	SWP NO:95/2017 BASHARAT AHMAD MARGARY V.S STATE	
162.	SWP NO: 534/2017 GH. AHMAD DAR V/S STATE	
163.	OWP NO: 271/2016 BASHIR AHMAD DAR V/S STATE	
164.	OWP NO: 342/2016 SANJAY MAHAJAN	
165.	OWP NO: 1367/2016 MOHAMMAD MAQBOOL NATH V/S STATE & ORS	
166.	OWP NO: 286/2017 VILLAGERS OF BASHANDGANI SHOPIAN	
167.	SWP NO:2321/2018 MOHD IQBAL SOFI V/S STATE.	
168.	OWP NO: 2330/2015 MOHD. ASHRAF DAR AND OTHERS V/S STATE AND OTHERS	

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169.	GHULAM AHMAD DAR V/S STATE	
170.	OWP NO: 1145/2015 FAYAZ AHMAD BHAT V/S STATE	
171.	OWP NO: 37/2016 GHULAM QADIR DAR V/S & OTHERS V/S STATE AND OTHERS	
172.	ARBITRATION NO:38 TO 46/1994 MIR FAIZ HUAASIN V/S STATE AND OTHERS.	ER. GHULAM NABI, EXECUTIVE ENGINEER IRRIGATION DIVISION TRAL.
173.	SWP: 798/2014 IRSHAD AHMAD WAGAY V/S STATE,	
174.	SWP:1409/2014 MOHD YOUSUF SHAH V/S STATE	
175.	SWP NO:49/2017 MOHAMMAD AMIN SHAH V/S STATE	
176.	OWP NO:1670/2017 GHULAM RASOOL SHAH V/S STATE	
177.	OWP NO:747/2018 ABDUL HAMID WANI V/S STATE.	
178.	SWP NO: 1992/2018 MUSHTAQ AHMAD BHAT V/S STATE	
179.	ABDUL GANI BHAT V/S STATE OF J&K SWP NO: 1829/2019	
180.	OWP NO:707/2017 SONA-ULLAH DAR V/S STATE.	ER. JAVAID AHMAD, EXECUTIVE ENGINEER IRRI. AND FLOOD CONTROL DIVISION BARAMULLA
181.	SWP NO.1807/2015 MOM-UD-DIN BANDAY V.S STATE	
182.	SWP NO: 45/2009 BASHIR AHMAD RATHER V/S STATE	
183.	SWP NO:998/2016 MANZOOR AHMAD DAR V/S STATE	
184.	OWP NO: 254/2018 PASANDEEDA ASHORE V/S STATE	
185.	RP NO: 76/2009 GHULAM NABI PEER V/S STATE	
186.	OWP NO: 369/2019 MOHD. RAJAB DAR AND OTHERS V.S STATE	
187.	SWP NO: 2083/2019 WALI MOHAMMAD SOFI	
188.	OWP NO: 2537/2019 FIRDOUS AHMAD WAR V/S STATE	
189.	OWP NO: 2184/2019 VILLAGERS OF BUNSEER SOPORE	
190.	NAZIR AHMAD AHANGAR V/S UT OF J&K O.A NO:	

	WP(C) NO: 1148/2020	
191.	GH. NABI SHIEKH V/S UT OF J&K AND OTHERS WP(C) NO: 1955/2020	
192.	SWP NO: 718/2015 MANZOOR AHMAD KHAN V/S STATE	ER. VIJAY KUMAR, EXECUTIVE ENGINEER IRRIGATION DIVISION ANANTNAG
193.	SWP NO:1042/2010 GH.QADIR BHAT V.S STATE	
194.	SWP NO:556/2012 IRFAN AHAMD KHAN V/S STATE.	
195.	SWP NO:2380/2018 MOHD AKRAM GANIE V/.S STATE	
196.	SWP NO:1831/2018 MOHD AYOUB NAIKOO V/S STATE	
197.	SWP NO2191/2018 GHULAM GEELANI NAIKOO V/S STATE	
198.	SWP NO: 543/2018 WASEEM RAJA V/S STATE	
199.	OWP NO:1327/2016 ALI MOHD WANI V/S STATE	
200.	SWP NO:386/2011 HAJI ALI MOHAMMAD AND OTHERS V/S STATE.	
201.	OWP NO: 351/2019 MOHAMMAD SADIQ WANI AND OTHERS	
202.	SWP NO: 475/2019 ASHIQ HUSSAIN RATHER V/S STATE AND OTHERS.	
203.	MUSHTAQ AHMAD KANT V/S UT OF J&K CAT	EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION ANANTNAG. ER. GUNJEET SINGH PH. NO: 9469237168
204.	MOHAMMAD JABBAR WANI V/S UT OF J&K OWP NO: /2021	
205.	MUZAFFAR AHMAD SHEIKH V/S UT OF J&K WP (C) NO:	
206.	SWP NO: 848/2016 SHEERAZ AHMAD MALIK V/S STATE	
207.	SWP NO:283/2018 SHEERAZ AHMAD MALIK V/S STATE	
208.	SWP NO:407/2018 SPINDER KOUR V/S STATE	
209.	MAJAD RAZAK CHASBALII V/S UT OF J&K O.A NO: 62/953/2020	

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210.	SWP NO: 362/2013 MOHD. ASHRAF WANI V/S STATE &ORS	EXECUTIVE ENGINEER IRRIGATION & FLOOD CONTROL GANDERBALER. AJAZ AHMAD KEEN PH. NO: 9419040320	
211.	SWP NO: 2129/2017 BASHIR AHMAD BHAT V/S STATE		
212.	OWP NO: 1378/2016 FAROOQ AHMAD GANIE V/S STATE		
213.	SWP NO:2943/2018 SHOWKAT ALI BABA V/S STATE		
214.	OWP NO: 304/2010 ALI MOHAMMAD KHAN & ORS. V/S STATE AND OTHERS		
215.	SWP NO:2300/2012 JAVID AHMAD KHAN V.S STATE AND OTHERS.	EXECUTIVE ENGINEER IRRIGATION AND FLOOD CONTROL DIVISION HANDWARA ER. FAROOQ SULTANPURI PH. NO: 7889398474	
216.	SWP NO: 1365/2018 GHULAM FATIMA V/S STATE		
217.	SWP NO:1221/2018 ABDUL AHAD MIR V/S STATE		
218.	SAIF-U-DIN GOJJAR V/S STATE		
219.	SWP NO: 2314/2018 MOHAMMAD MAQBOOL MIR AND OTHERS V.S STATE AND OTHERS		
220.	OWP NO: 2642/2019 AB. MAJEED DAR V/S STATE		
221.	OWP NO: 369/2016 ABDUL KHALIQ PEER V/S STATE		
222.	MEHRAJ UD DIN SHEIKH & ORS V/S UT OF J&K O.A NO. 103/2021		
223.	MOHAMMADMAQBOOL KHAN V/S UT OF J&K WRIT PETITION (C) NO: 500/2020		
224.	OWP NO: 2339/2015 MOHD MUKHTAR PAYER V/S STATE		ER. FAROOQ AHMAD SULTANPURI, EXECUTIVE ENGINEER IRRIGATION & FLOOD CONTROL DIVISION KUPWARA
225.	SWP NO: 2314/2018 MOHD MAQBOOL MIR V/S STATE		
226.	OWP NO:2285/2015 GH. AHMAD RESHI V/S STATE		
227.	OWP NO: 1343/2016 BASHIR AHMAD BABA V/S STATE		
228.	OWP NO: 2736/2019 PEERZADA MOHAMMAD SHAFI AND OTHERS V.S STATE		
229.	OWP NO: 2202/2018 LAL DIN KHAN AND OTHERS V.S STATE		
230.	OWP NO: 2375/2019 GH. NABI BEIGH AND OTHERS V. S STATE		
231.	GHULAM NABI BEIGH & ORS V/S		

	STATE OF J&K WRIT PETITION (C) NO: 2375/2019	
232.	GHULAM AHMAD LONE V/S UT OF J&K WP (C) NO: .../2020	
233.	MOHABAT ALI KHAN V/S STATE AND OTHERS WP NO: 470/2021	
234.	SWP NO: 07/2017 JAVID AH. DAR V/S STATE AND OTHERS	ER. VIJAY KUMAR, EXECUTIVE ENGINEER, ANANTNAG
235.	SHABIR AHMAD WANI V/S UT OF J&K SWP NO. 382/2020	
236.	SWP NO: 281/2019 MUNEER AHMAD MIR AND OTHERS V/S STATE & OTHERS	ER. IMTIYAZ AHMAD DHAR , EXECUTIVE ENGINEER SPL. SUB. DIVISION TANGDAR
237.	MOHAMMAD SHAFI PEER V/S STATE OF J&K O.A NO. 62/546 OF 2021	
238.	OWP NO: 1441/2014. GH. AHMAD BHAT V/S STATE AND OTHERS	ER. IQBAL BAZAZ , EXECUTIVE ENGINEER IRRIGATION & FLOOD CONTROL DIVISION SUMBAL.
239.	SWP NO:2011/2011 MOHD AFZAL THOKER V/S STATE	
240.	OWP NO:1566/2015 ALI MOHAMMAD GANIE V/S STATE	
241.	OWP NO:818/2015 MOHD ISMAIL WAGAY V/S STATE	
242.	OWP NO: 1859/2015 SYED DILDAR V/S STATE	
243.	SWP NO:653/2000 ABDUL RAZAQ DOBI AND ANOTHER V/S STATE	
244.	SWP NO:158/2017 MOHD ASHRAF RATHER V/S STATE	
245.	SWP NO:949/2016 BASHIR AHMAD RATHER VS STATE	
246.	SWP NO:1613/2019 ABDUL KABIR SOFI V/.STATE	
247.	SWP NO:2217/2018 TAWOOSE AHMAD HURRA V/S STATE	
248.	OWP NO:1762/2018 SEERAJ-UD-DIN RESHI V/S STATE	
249.	OWP NO: 3330/2019 HAJI GH. MOHD GANIE V/S STATE AND OTHERS.	

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250.	GH. HASSAN MIR AND ORS V/S UT OF J&K & ORS WP (C) NO: 2047/2020	MS . MYMOONA WANI , DIRECTION OFFICE. PUBLIC LAW OFFICER
251.	ZAHOR AHMAD MIR & ORS V/S UT OF J&K WP (C) NO: 1736/2020	
252.	SWP NO: 266/2014 ABDUL GANI WANI & ORS. V/S STATE	
253.	SWP NO: 1190/2018 MOHAMMAD AKBAR BHAT V/S STATE	
254.	SWP NO:1149/2018 GHULAM RASOOL GANIE V/S STATE AND OTHERS	
255.	SWP NO:2455/2018 (J) NEENA SARAF V/S STATE	
256.	TAHIR AHMAD KHAN V/S UT OF J&K CAT	

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